73 Written <i>Answers</i>	£15 MAY 1986]	to	Questions
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age of the vehicle,

ding upon the

S	 	
Age of the bus	 Hire charges Stanrdard size	Mini
02 - 06 yeui s	 Rs. 2.05 per km.	Rs. 1.96 per km,
Above of! yours	Rs. i .85 per km-	Rs. 1 51 per km
		Rs. 1.53 per km

as indicated below: -

- 2. Each private bus is allotted 225 guaranteed Kms. per day and in case of buses hired . under the reserved quota for scheduled castes the guaranteed Kms. to be operated per day is 250.
- 3. The DTC provides the conductor and retains the earnings where. as it 113 the responsibility of the bus owner to provide the driver at his own cost.

Some buses hired under Administrative and Operational Central Charges (AOCC) Scheme in the past are also running under DTC operation. Under this scheme, the bus owner retains the income, provides his own crew, but has to pay the DTC Administrative charges ranging from Rs. 250 to Rs. 500 per bus per month

(b) The number of private buses aged by the DTC under various schemes as on 7-5-85 is as under:

	Mi. of st' nd <i>nd</i> size buses engeged under KM. Sc ¹ ' m	1242
6	No. of Mini buses eng ged	43

under' K.M. Scheme

No. of st nd id si? - buses
under A.O.O.C. Scheme

4 , No- of Mini buses under A.O.C.C. Scheme

TOTAL [30,6

(c) There is no variation in the terms and conditions. Kilometrage to- a bus is allotted depending upon, the length of route, with a view that in the whole month the average per day does not exceed, 225 Kms. In

case the rout_e length is more, the bus its given rests for adjustment. Less Kms. than the average are allotted only when the operator asks for a particular route with a shorter route length. Thi_s is done with the written consent of the operator.

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(d) The maximum payment per day in case of standard size bus is made for 260 Kms. at the rate of Rs. 2.32 paise which comes to Rs. 580 and the minimum payment is for 225 Kms. at the rate of Rs. 1.85 which works out to Rs. 416.25 paise. However, those who have been allotted less kilometers at their own request might be getting payment even less than the minimum.

Chartering of a Ship for Fifth India Expedition to Antarctica

- 1478. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of SHIPPING AND TRANSPORT be pleased to" state:
- (a) whether it is a 'fact that on the advice of Department of Ocean Development efforts are being made to acquire and/or charter a ship for the proposed fifth Indian expedition to the Antarctica;
- (b) whether Government have re-» ceived proposal^ for chartering of such a ship; and
- (b) if so, the number of breakthereof, together with the names of the shipyards which submitted **their** proposals alongwith countries of their origin. Terms of payments of chartering rates, the basis of rates and **th*** facilities available in each such vensel?

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(c) The charter is suli undei gotiation and it is not in ihe pu interest to disclose the details.

Import of Improved Fire Doors by **Cochin Shipyard**

- 1479. SHRI Bill BHADRA PRA-TAP SINGH: Will the Minister of WHIPPING AND TRANSPORT be pleased to state;
- (a) whether the Cochin Shipyard Limited, has been importing fire doors from abroad for use in vessels under construction at the shipyard;
- (b) if so, what are the details of imports made so far during the last three years;
- (c) whether some proposals have also been received by the shipyard from the West German based units manufacturing such fire doors with advanced technology; and
- (d) if so, what are the details thereof and what action is being taken for procurement of improved doors in the near future?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. AN-SARI): (a) Yes, Sir.

- (b) During the past three years, ending March, 1985, Cochin Shipyard Limited imported fire doors to meet requirements of two ships at an approximate cost of Rs. 7.93 lakhs from M/s. Alvestaprodukter, Ship Doors AB, Sweden.
- (c) No proposal, for manufacturing this item or a collaboration, received ivorn any West German Firm, is under consideration of CSL. M/s. Blohm And Voss. Hamburg.had submitted quotations in 1981 against CSL tender for supply of fire doors

(d) Does not arise. Future requirements of fire doors will be procured by CSL on tender basis from the international market as at pre-

to Questio,,:;

Complaints of Enforced Contributions from School Children in Delhi

- I, SHRI SURAJ PRASAD: Will the Minister of EDUCATION be pleased to state:
- (a) whether complaints have been received from the parents and parentteachers associations that in seme Girls Secondary/Higher Secondary School in Shakarpur, Delhi children are made to contribute Rs. 1.50 per month without any receipt;
- (b), whether the Directorate of Education, have looked into these complaints;
- (c) whether any enquiry is being made from the school children and the teachers; -and
- (d) 'if so, the details and the results thereof?
- 'IE MINISTER OF EDUCATION (SHRI K. C. PANT); fa) to (c) Yes, Sir.
- (d) The enquiry (report is yet to be finalised...

Power Failure In Trans-Yamuna Areas of Delhi

- 1481. SHRI SURAJ PRASAD: Will the. Minister of IRRIGATION AND POWER be pleased to state':
- (a) whether Government are aware that there is frequent breakdown ot power in Laxmi Nagar and Shakarpur in trans-Yamuna areas of Delhi particularly in summer;
- (b) if so, the number of breakdowns and the date's when there was no power supply during April, 1985 and upto the first week of May, 1985; and